- Indian residing abroad, and if not such Indians are available, then to adoptive couples where at least one parent is of Indian origin;
- establishment of Central Adoption Resource Agency and State Level Agencies for promotion of adoption:
- iii) preparation of lists of foreign voluntary agencies which are recognized/licensed by the Central Government and circulation of these lists to the High Court and recognized social/child welfare agencies in the country;
- rv) grant of recognisation to suitable voluntary agencies in India to process applications for inter-country adoption of children;
- v) preparation and maintenance of the records of adoptive parents as well as children so adopted and dispatch of these particulars to India's Diplomatic Missions in the respective countries for the purpose of follow up action and ensuring the wellbeing of adopted children:
- vi) publication of lists of recognized Indian placement agencies and their associate agencies in two local leading newspapers;
- vii) recognisation of representatives of foreign recognized child welfare agencies;
- viii) District Collectors to ensure enlist-

- ing of abandoned/destitute children by the nursing homes/hospitals within their respective jurisdictions with the Foster-care Homes or the Social Welfare Department of the concerned Government;
- ix) formation of Voluntary Coordinating Agency to serve as a Coordinating Agency to voluntary Social/Child Welfare agencies in a particular geographical area to promote Indian adoptions.

Land Under Irrigation and Cultivation

6385. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the quantum of land under cultivation as well as under irrigation in the country, State/Union Territory-wise;
- (b) percentage of the land under public sector irrigation in relation to the total quantum of land under irrigation, State/Union Territory-wise; and
- (c) measures taken/proposed to be taken by Union Government to extend irrigation facilities in the comparatively under developed areas of the country?

THE MINISTER OF STATE OF THE MINISTRYOF WATERRESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A statement giving the information is enclosed.

(c) A number of major, medium and minor irrigation schemes are under construction.

;	Written Answers	VAIS	SAKHA	5, 1912	2 (SAK	(A)	W	ritten A	\ns wers	46
,000' ha	% of Col. 5 in relation to Col.4	ဖ	76.93	100	79.53	54.53	95.77	53.59	63.46	89 40
00.	Irrigation Potential created through public sector irrigation (assessed)	رم د	4826.14	55.85	592.08	4204.89	26.32	1659 68	2267.00	123.75
	Irrigation Potential created by March, 1990	4	6273.04	55.85	744.45	7710.09	27.48	3096.80	3572.00	138.42
	Gross Sown Area	8	11693	201	3644	10432	130	10962	5661	683
	State/U Ts	2	Andhra Pradesh.	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh
	S.No	-	- -	6	က်	4	9	G	7.	ထ်

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STATEMENT

47	Written Answe	ers	API	RIL 25,	, 1990			Writte	n Ansv	vers
.000. ha	% of Col. 5 in relation to Col.4	9	98.57	80.87	91 27	71 98	69 50	99.75	81.53	100
	irrigation Potenital created through public sector irrigation (assessed)	ເດ	508.81	2223.62	1001.76	3374 44	2935.96	107.17	36.88	9.50
	Irrigation Potential created by March. 1990	4	516.19	2749.49	1097.52	4687.90	4223.86	107.44	45.23	9.50
	Gross Sown Area	E	1026	11821	2870	22214	19838	189	206	71
	State/U Ts	2	Jammu & Kashmir	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram
	S.No	-	6	-01	=	12.	13.	14.	15.	.

49	Written Answe	ers	VAISAKHA 5	, 1912 (SAKA)	И	Vritten A	nswers	50
æ	% of Col. 5 in relation to Col.4	မှ	98.41	80.54	50.43	62 03	100	67 12	82.71
'000' ha	Irrigation Potential created through public sector irrigation (assessed)	വ	72.86	2403 23	2953 33	2612 98	20 05	2270.85	77 96
	Irrigation Potential created by March, 1990	4	74 03	2969 06	5855.29	4212 28	20 92	3382 80	94 25
	Gross Sown Area	m	191	9270	7217	17640	134	6508	408
	State/U Ts	N	Nagaland	Orissa	Punjab	Rajasthan	Sikkim	Tamil Nadu	Tripura
	S.No	-	17.	6 .	9.	20	21	22	23.

'000' ha

S.No	State/U Ts	Gross Sown Area	Irrigation Potential created by March, 1990	Irrigation Potential created through public sector irrigation (assessed)	% of Col. 5 in relation to Col.4
-	2	· 6	4	ഹ	မ
24.	Uttar Pradesh	25198	23399 00	9665.00	41.30
25.	West Bengal	8211	3755.18	2921.87	77.80
	Union Territories	202	102 72	46 53	45 29.

Information in column No. 3 is based on Land Use Statistics 1986-87 (Provisional) Note